GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
STARRED QUESTION NO. *313
TO BE ANSWERED ON: 23.03.2018

**TECHNOLOGY FOR TRACING AND
TRACKING   OF MISSING CHILDREN**

*313.   SHRIMATI SAROJINI HEMBRAM:

Will the Minister of Electronics & Information Technology be pleased to state: -

(a)   whether Government has explored its 'Digital India' policy by using technology in dealing with crucial issues like tracing and tracking of missing children, rescuing those working in hazardous industries and children who are victims of sexual abuse;

(b)   if so, the details thereof; and

(c)   if not, the reasons therefor ?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

 (a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *313 FOR 23.03.2018 REGARDING TECHNOLOGY FOR TRACING AND TRACKING OF MISSING CHILDREN
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(a) and (b): Under Pillar 9: Early Harvest Programme of Digital India, the Ministry of Women and Child Development, Government of India developed a portal namely TrackChild, with the assistance of National Informatics Centre. The portal not only has data on 'missing' children but it also puts in place a mechanism to monitor the progress of the 'found/recovered' children covered under the Integrated Child Protection Scheme (ICPS) and the Juvenile Justice Act (JJ Act). The main purpose of Track Child portal is to facilitate the matching of 'missing' children being reported at Police stations with those 'found' children who are residing in the Child Care Institutions (CCIs). The matching of children can be done by Police, Child Welfare Committees, Juvenile and Justice Boards and citizens. It is a networking and interactive platform for various Stakeholders such as Police, Child Welfare Committees(CWCs), Juvenile Justice Boards (JJBs), Child Care Institutions(CCIs), Ministry of Women and Child Development, National Crimes Records Bureau (NCRB), NGOs and Citizens etc. A revised and user friendly version i.e. Track Child 2.0 was launched for better connectivity and with enhanced features such as Mobile Application during 2015-16, The URL or TrackChild is www.trackthemissingchild.gov.in.

The Ministry of Women and Child Development also developed Khoya-Paya a citizen's module on TrackChild portal which is an enabling platform, where citizens can report missing children as well as sightings of their whereabouts without loosing much time. Any citizen registered with the portal can publish information about such children, without waiting to complete any legal formalities. Khoya-Paya has been integrated with TrackChild as citizen's corner. Objectives of Khoya-Paya are as follows:-

- Speedy reporting of missing and found children.
- Locating missing children through site based interaction.
- Citizens encouraged to provide information of sightings of abandoned,lost children and those accompanied by suspicious persons.
- Citizens can upload information on found children.

As on 15.03.2018, out of 17016 Police stations, 11579 are making entries of missing/recovered children in TrackChild. Out of 618 CWCs, 453 are updating records of children and out of 617 JJBs, 306 are entering data of children on TrackChild portal. Out of 5963 CCIs, 4410 are making entries of children in their care. Since 2012, January 1,79,756 children have been matched through the system. 11,579 Police stations have entered the information of 2,89,376 missing children.

(c): Does not arise.

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